

ANNEXURE-1

AFFIDAVIT TO BE FURNISHED BY CANDIDATE ALONGWITH NOMINATION PAPER

Before the Returning Officer

For election to Legislative Assembly (Name of the House)

From Jale Constituency

(Name of the constituency)

I, Vijay Kumar Mishra, son of Late Lalit Narayan Mishra, Aged 69 years, approx resident of, Village-Balua Bazar, P.S-Balua, Dist-Supaul, at present Balua Niwas, Boring Road, Patna. Candidate of the above election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever not applicable)

- (1) The following case(s) is/are pending against me in which cognizance has been taken by the court:- Not Applicable
 - Section of the Act and description of the offence for which cognizance taken;
 - (ii) The Court which has taken cognizance:
 - (iii) Case No
 - (iv) Date of order of the Court taking cognizance:
 - (v) Details of appeal(s)/ application(s) for revision etc, If any, filed against above order taking cognizance;
- (2) That I give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents *:

A. DETAILS OF MOVABLE ASSETS

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SL No. | Description | Self | Spouse(s) Name(s) | Dependent-1 Name | Dependent-2 Name | Dependent-3 Name |
|-----------|---|--------------|----------------------|---------------------|---------------------|---------------------|
| (i) | Cash | 75,000.00 | 25,000.00 | NIL | NIL | NIL |
| (ii) | Deposites in Banks, Financial Institutions and Non-Banking Financial Companies | 11,41,232.21 | 4,32,928.16 | NIL | NIL | NIL |
| (iii) | Bands, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial instruments, NSS, Postal Savings, LIC, Policies, etc. | NIL | NIL | NIL | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc) | Gypsy-88 | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | 55,000.00 | 15.50 lac | NIL | NIL | NIL |
| (vii) | Other assets, such as values | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*}Dependent here means a person substantially dependents on the Income of the candidate.

B. DETAILS OF IMMOVABLE ASSETS

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| A)Agricultural Land Location(s) Survey number(s) Extent (Total measurement) Current market value | Balua Bazar 16.27 acre 30.50 lac | Darbhanga (rural area) | NIL | NIL | NIL |
|--|--|--|--|--|--|
| current market value | | 10, kaththa 10,40 lac | | | |
| Con-Agricultural Land Location(s) Survey number(s) Extent(Total measurement) Current market value | Co-operative Society 1900 sq feet Rs. 15 lac | NIL | NIL | NIL . | NIL |
| cuildings (commercial and esidential) Location(s) Survey/door number(s) Extent (Total measurement) Current market value | NIL | NIL | NIL | NIL | NIL |
| A)Houses/Apartments, etc. Location(s) Survey/door number(s) Extent (Total measurement) Current market value B)Houses/Apartments, etc. Location(s) Survey/door number(s) | New Delhi Nilanchal Co-operative Society Rs. 50.00 lac Res. Flat Patna, Boring | NIL | NIL | NIL | NIL |
| Current market value Others uch as interest in property) | Rs. 22 lac Ancestral House (1/5 th | NIL | NIL | NIL | NIL |
| S E S E S E S E S E S E S E S E S E S E | curvey number(s) extent(Total measurement) current market value uildings (commercial and sidential) ocation(s) urvey/door number(s) extent (Total measurement) current market value ex)Houses/Apartments, etcocation(s) urvey/door number(s) extent (Total measurement) current market value ex)Houses/Apartments, etcocation(s) urvey/door number(s) extent (Total measurement) extent market value | curvey number(s) current market value mildings (commercial and sidential) cocation(s) curvey/door number(s) current market value c | aurvey number(s) Extent(Total measurement) Eurrent market value Inildings (commercial and sidential) Eurocation(s) Eurvey/door number(s) Extent (Total measurement) Eurrent market value Inildings (commercial and sidential) Eurvey/door number(s) Eurvey/door number(s) Eurrent market value Inildings (commercial and sidential) Eurvey/door number(s) Eurvey/door number(s) Eurrent market value Endouses/Apartments, etc Endouses/Apartments Endouses/Apar | Autrey number(s) Extent(Total measurement) Extent(Total measurement) Extent market value Inildings (commercial and sidential) Extent (Total measurement) Ex | introduction (S) (ixtent(Total measurement) (ixtent(Total measurement) (ixtent(Total measurement) (ixtent (Total m |

(3) I give herein below the details of my fiabilities / overdees to public financial institutions and government dues;-

[Note: Please give separate details for each item]

| S. No. | Description | Name & address of bank/ Financial Institutions(s)/ Department(s) | Amount outstanding as on 31/01/2013 |
|-----------|--|--|---|
| (a) | (i) Loans from Banks | NIL | NIL |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government dues:- | | |
| | (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircrafts and helicopters). | NIL | NIL |
| | (f) other dues, if any | NIL | Rs. 3,24,000.00 |
| (b) | (i) Income Tax including surcharge [Also indicate the assessments year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]. | NIL A/Y-2012-2013 PAN: AINPM7020M | NIL |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business.] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

(4) My educational qualifications are under-

[GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION]

[Name of School/University and the year in which the cause was completed should also be given]

Matric:

High School Balua Bazar

B. A:

Bihar University, Muzaffarpur

DEPONENT

VERIFICATION

I, the deponent above named do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief; no part of it is false and nothing material has been concealed there from

DEPONENT